

(iv) Indian Nursing Council, New Delhi

Title: Motion for election of two members to the Indian Nursing Council, New Delhi.(Motion Adopted).

THE MINISTER OF HEALTH & FAMILY WELFARE (DR. ANBUMANI RAMDOSS): Sir, I beg to move:

"That in pursuance of section 3(1) (o) of the Indian Nursing Council Act, 1947, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as the members of the Indian Nursing Council, New Delhi, subject to other provisions of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of section 3(1) (o) of the Indian Nursing Council Act, 1947, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as the members of the Indian Nursing Council, New Delhi, subject to other provisions of the said Act."

The motion was adopted.